

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/160/ (IB)/2017
NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD
NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|----------------------------------|-----------------------------|-------------|
| | | REPRESENTATION BY WHOM | |
| 1. | K.S. Navin Balaji | Advocate for petitioners | [Signature] |
| 2. | J. HARIKRISHNA for T.V. SENGU | Advocate for Respondent | [Signature] |

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions. He also submitted that the settlement process between the parties are in progress. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)